

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 03.01.2022 (MONDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors.	Ridhima Sehgal	Videh Vaish-R1 Khushboo Aggarwal- R3 Neeraj Kr. Gupta-R4 Lalit Mohan- RP

For Admission (Fresh Case)

2.	Comp. App. (AT) No. 169 of 2021 (With Defects)	G.R. Buildhome Pvt. Ltd. Vs. The Administrator of UG Hotels & Resorts Ltd. & Ors.	Ashutosh Dubey	
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**By order of Hon'ble Chairperson
-sd/-
Registrar**